

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-73-2020

Ryan Fernandes	Petitioner
Versus		
The State & Others	Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

LD-VC-CRI-74-2020

Suresh Azgaonkar	Petitioner
Versus		
The State of Goa & Others	Respondents

Mr. Ryan Menezes with Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioner.

Mr. Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

LD-VC-CRI-75-2020

Ramashree R. Yadav & Others	Petitioners
Versus		
The State of Goa & Others	Respondents

Mr. Ryan Menezes with Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioner.

Mr. Sagar Dhargalkar, Additional Public Prosecutor for the Respondents.

LD-VC-CRI-77-2020

AK Jayakumar	Petitioner
Versus		
The State & Others	Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

LD-VC-CRI-78-2020

Norman Fernandes Petitioner
 Versus
 The State of Goa & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

LD-VC-CRI-79-2020

Rohan Pai Dhungat Petitioner
 Versus
 The State of Goa & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

LD-VC-CRI-80-2020

Shaikh Nafiyaz Mamlekar Petitioner
 Versus
 The State of Goa & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

LD-VC-CRI-81-2020

Shankar Lalta Tiwari Petitioner
 Versus
 The State of Goa & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

LD-VC-CRI-82-2020

Jovita Ryan Dos Remdios Pinto Petitioner

Versus

The State of Goa & Others Respondents

Mr. Nigel Fernandes, Advocate holding for Mr. T. George John, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

LD-VC-CRI-83-2020

Babi Fale & Another Petitioner

Versus

The State of Goa & Others Respondents

Mr. Ryan Menezes with Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J. & M.S. JAWALKAR, JJ.

Date:- 26th November, 2020

P.C.

The learned Counsel appearing for the petitioners in 7 matters is stated to have been ill. He is stated to have been taken to the hospital. The learned Advocate representing the Counsel for the petitioners on record seeks time.

2. Post all these matters on 10.12.2020.
3. Interim protection in place shall continue till then.

M.S. JAWALKAR, J.

DAMA SESHADRI NAIDU, J.

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